

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 118

IA No. 567/2024, 601/2024,  
293/2024, 595/2024  
And  
CP(IB)No. 76/Chd/Pb/2019  
(Admitted)

**IN THE MATTER OF:**

Jammu & Kashmir Bank

...Petitioner/ Financial Creditor

Vs.

BBF Industries Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 7, 19(2), 22(3) and 60(5), IBC, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned and list in supplementary on 07.03.2024.

Tanvi  
06.03.2024

Sd/-  
Court Officer